

POP 2 P d 222 F J

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
**(Office of the Registrar General)**

\*\*\*\*\*

To

The Registrar,  
National Judicial Academy,  
Bhopal.

No: 10452/95 Dated: 14-08-2017

Subject: Regarding nomination of Judicial Officers for NJA programmes  
for the month of August, 2017.

Sir,

In partial modification of communication No. 16169/GS dated 04.8.2017, on the subject cited above, I am desired to inform you that instead of Ms Shabnam Sheikh Munsiff Samba, Sh Prem Sagar Sub Judge (JMIC) Kupwara, is nominated to participate in the programme P-1030 to be held at NJA, Bhopal w.e.f. 18.8.2017 to 20.8.2017, whereas instead of Sh Sujahat Ali Khan Pr. District and Sessions Ganderbal, Sh Mohinder Kumar Sharma Pr. Distt. & Sessions Judge Bhaderwah, is nominated to participate in the programme P-1031 to be held at NJA Bhopal w.e.f. 25.8.2017 to 27.8.2017.

With regards

Yours faithfully,

  
Mohd. Yasin Beigh  
(Joint Registrar Adm.)

No: 10452-71/95 Dated: 14-08-2017

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr Justice \_\_\_\_\_  
.....for information of His Lordships.
3. Principal District & Sessions Judge Ganderbal/Bhaderwah/Samba/Kupwara
4. Mr Prem Sagar Sub Judge (JMIC) Kupwara,
5. Ms Shabnam Sheikh, Munsiff Samba,  
.....for information and compliance.
6. In-charge NIC, High Court of J&K, Srinagar for uploading on the website.

  
Mohd. Yasin Beigh  
Joint Registrar (Adm.)